

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**Dated, Agartala, the 11<sup>th</sup> September, 2019**

**NOTIFICATION**

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following officers of Tripura Judicial Service, namely: -

**Grade-I**

**No.F.13(1)(a)-HC/2019/15595 Shri D. M. Jamatia**, an officer in Grade-I of Tripura Judicial Service, now posted in the High Court as an officer attached to the Office of the Hon'ble Chief Justice of the High Court is transferred and posted as the District and Sessions Judge, Dhalai Judicial District at Ambassa vice Shri S.K.Majumder transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Jamatia as Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Jamatia is directed to join his new assignment as District & Sessions Judge, Dhalai Judicial District, Ambassa immediately.

**No.F.13(1)(a)-HC/2019/15596 Shri S.K.Majumder**, District & Sessions Judge, Dhalai Judicial District, Ambassa is transferred and posted as Director, Tripura Judicial Academy in the existing vacancy.

Shri Majumder is directed to join his new assignment as Director, Tripura Judicial Academy immediately after leaving his charge with Sri D.M. Jamatia.

**No.F.13(1)(a)-HC/2019/15597 Shri Prakash Kumar**, Addl. Judge, Family Court, Agartala shall have the additional Charge of the Judge, Family Court, Khowai in Khowai Judicial District in the existing vacancy until further order. Shri Prakash Kumar will perform duties at Agartala and Khowai in every alternative week.

He will join his assignment at Khowai as Judge, Family Court in the additional charge immediately after being appointed in the post by the State Government in terms of Section 4 of the Family Courts Act, 1984.

**No.F.13(1)(a)-HC/2019/15598** The Services of **Shri Ravi Dahiya**, Addl. District & Sessions Judge, Agartala in West Tripura Judicial District is placed at the disposal of Hon'ble the Chief Justice for his appointment as Secretary to the High Court Legal Services Committee in the existing vacancy.

Shri Dahiya is directed to join his new assignment immediately after leaving his charge to the District & Sessions Judge, West Tripura Judicial District, Agartala. Notification of his appointment as Secretary, High Court Legal Services Committee has been issued separately.

**Grade-III**

**No.F.13(1)(a)-HC/2019/15599 Smt. Jekashmee Debbarma**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.4, Agartala, West Tripura Judicial District is transferred and posted as Civil Judge(Jr.Div.)-cum-

Judicial Magistrate First Class, Kamalpur, Dhalai Judicial District vice Shri D.P.Mishra transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Jekashmee Debbarma** to exercise such powers in Dhalai Judicial District from the date of her taking over the charge as such.

**Smt. Debbarma** is directed to join her new assignment immediately after handing over her charge to the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.

**No.F.13(1)(a)-HC/2019/15600** **Smt. Jumili Debbarma**, Civil Judge(Jr.Div.)-cum-JM First Class, Sonamura in Sepahijala Judicial District is transferred and posted as Civil Judge(Jr.Div.)-cum-JM First Class, Court No.01, Agartala in West Tripura Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Jumili Debbarma** to exercise such powers in West Tripura Judicial District from the date of her taking over the charge as such.

**Smt. Jumili Debbarma** is directed to join her new assignment immediately after handing over her charge to the officer as may be arranged by the District & Sessions Judge, Sepahijala Judicial District, Sonamura.

**No.F.13(1)(a)-HC/2019/15601** **Shri D.P.Mishra**, Civil Judge(Jr.Div.)-cum-JM First Class, Kamalpur, Dhalai Judicial District is transferred and posted as Judicial Magistrate First Class-cum- Civil Judge(Jr.Div.), Sonamura in Sepahijala Judicial District vice Smt. Yashvi Taneja transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Shri D. P. Mishra** to exercise such powers in West Tripura Judicial District from the date of his taking over the charge as such.

**Shri Mishra** is directed to join his new assignment immediately after handing over his charge to the officer as may be arranged by the District & Sessions Judge, Dhalai Judicial District, Ambassa.

**No.F.13(1)(a)-HC/2019/15602** **Smt.Yashvi Taneja**, JM First Class-cum-Civil Judge(Jr.Div.), Sonamura in Sepahijala Judicial District now on deputation in the High Court is transferred and posted as Civil Judge(Jr.Div.)-cum-JM First Class,Court No.2 Agartala in West Tripura Judicial District vice Smt.Chhandita Debnath transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smti. Yashvi Taneja** to exercise such powers in West Tripura Judicial District from the date of her taking over the charge as such.

**Smti. Taneja** is directed to proceed to Sonamura immediately after being relieved of her present assignment to handover her charge to an officer as may be arranged by the District & Sessions Judge, Sepahijala Judicial District, Sonamura for joining her new assignment at Agartala.

**No.F.13(1)(a)-HC/2019/15603** **Shri Rajarshi Chakraborty**, Civil Judge (Jr.Div.) -cum- JM 1<sup>st</sup> Class at Sabroom in South Tripura Judicial District is posted as SDJM-cum- Civil Judge (Jr.Div.) in the same station in the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to designate **Shri Rajarshi Chakraborty** as Sub-Divisional Judicial Magistrate to exercise such powers in South Tripura Judicial District from the date of his taking over the charge as such.

**Shri Chakraborty** is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2019/15604** **Smt. Chandita Debnath**, Civil Judge(Jr.Div.)-cum-JM First Class, Court No.2, Agartala in West Tripura Judicial District is transferred and posted as Civil Judge(Jr.Div.)-cum-JM First Class, Bishalgarh, Sepahijala Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smti. Chhandita Debnath** to exercise such powers in Sepahijala Judicial District from the date of her taking over the charge as such.

**Smt. Debnath** is directed to join her new assignment immediately after handing over her charge to the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.

**No.F.13(1)(a)-HC/2019/15605** **Smt.Surabhi Shekhar**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as JM 2<sup>nd</sup> Class-cum-Civil Judge(Jr.Div.) at Sonamura in Sepahijala Judicial District vice Smt.Yashvi Taneja transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smti. Surabhi Shekhar** to exercise such powers in Sepahijala Judicial District from the date of her taking over the charge as such.

She is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2019/15606** **Shri Abhijit Adhikari**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge(Jr.Div.) - cum- JM 2<sup>nd</sup> Class at Longtharai Valley in Dhalai Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Shri Abhijit Adhikari** to exercise such powers in Dhalai Judicial District from the date of his taking over the charge as such.

He is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2019/15607** **Shri Gaurav Kumar Shahi**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge (Jr.Div.) - cum- JM 2<sup>nd</sup> Class at Gandacherra in Dhalai Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Shri Gaurav Kumar Shahi** to exercise such powers in Dhalai Judicial District from the date of his taking over the charge as such.

He is directed to join his new assignment immediately.

**No.F.13(1)(a)-HC/2019/15608** **Smt. Archana Reang**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as JM 2<sup>nd</sup> Class-cum-Civil Judge(Jr.Div.) Court No.2 at Udaipur in Gomati Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Archana Reang** to exercise such powers in Gomati Judicial District from the date of her taking over the charge as such.

She is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2019/15609** **Smt. Papri Debbarma**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as JM 2<sup>nd</sup> Class-cum-Civil Judge(Jr.Div.), Court No 2 at Kailashahr in Unakoti Judicial District.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Papri Debbarma** to exercise such powers in Unakoti Judicial District from the date of her taking over the charge as such.

She is directed to join in her new assignment on or after 19.09.2019 and within 24.09.2019.

**No.F.13(1)(a)-HC/2019/15610** **Smt. Madhumita Biswas**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as JM 2<sup>nd</sup> Class-cum-Civil Judge(Jr.Div.), Court No 2 at Belonia in South Tripura Judicial District.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Madhumita Biswas** to exercise such powers in South Tripura Judicial District from the date of her taking over the charge as such.

She is directed to join her new assignment immediately.

**No.F.13(1)(a)-HC/2019/15611** **Smt. Swastika Das**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service is posted as Civil Judge (Jr.Div.) -cum- JM 2<sup>nd</sup> Class at Sabroom in South Tripura Judicial District vice Shri Rajarshi Chakraborty transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Smt. Swastika Das** to exercise such powers in South Tripura Judicial District from the date of her taking over the charge as such.

She is directed to join in her new assignment on or after 19.09.2019 and within 24.09.2019.

Sd/-

(S. G. Chattopadhyay)  
Registrar General

**No.F.13(1)(a)-HC/19/15612-652**

**Dated, Agartala, the 11<sup>th</sup> September, 2019**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.

2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate steps for issuing Notification appointing **Sri Prakash Kumar** as Judge, Family Court, Khowai in Khowai Judicial District in the existing vacancy in terms of Section 4 of the Family Courts Act, 1984 in addition to his own duty at Agartala so that they can join his new assignment immediately.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura for information and immediate compliance.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.

**For Information and immediate compliance to:**

16. **Shri D.M.Jamatia**, an officer in Grade-I of Tripura Judicial Service now attached to the Office of the Hon'ble Chief Justice of the High Court.
17. **Shri S.K.Majumder**, District & Sessions Judge, Dhalai Judicial District, Ambassa.
18. **Shri Prakash Kumar**, Addl. Judge, Family Court, Agartala, West Tripura Judicial District.
19. **Shri Ravi Dahiya**, Addl. District & Sessions Judge, Agartala in West Tripura Judicial District.
20. **Smt. Jekashmee Debbarma**, Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.4, Agartala, West Tripura Judicial District.
21. **Smt. Jumili Debbarma**, Civil Judge(Jr.Div.)-cum-JM First Class, Sonamura in Sepahijala Judicial District
22. **Shri D.P.Mishra**, Civil Judge(Jr.Div.)-cum-JM First Class, Kamalpur, Dhalai Judicial District
23. **Smt.Yashvi Taneja**, JM First Class-cum-Civil Judge(Jr.Div.), Sonamura in Sepahijala Judicial District now on deputation in the High Court of Tripura.
24. **Shri Rajarshi Chakraborty**, Civil Judge (Jr.Div.) -cum- JM 1<sup>st</sup> Class at Sabroom in South Tripura Judicial District
25. **Smt. Chandita Debnath**, Civil Judge(Jr.Div.)-cum-JM First Class, Court No.2, Agartala in West Tripura Judicial District
26. **Smt.Surabhi Shekhar**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
27. **Shri Abhijit Adhikari**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
28. **Shri Gaurav Kumar Shahi**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
29. **Smt. Archana Reang**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service

30. **Smt. Papri Debbarma**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
31. **Smt. Madhumita Biswas**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
32. **Smt. Swastika Das**, a trainee Judicial Officer in Grade-III of Tripura Judicial Service
33. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
34. The Treasury Officer, Belonia, South Tripura Revenue District/ Kailashahar, Unakoti Revenue District/ Dhalai Revenue District, Ambassa/ Khowai, Khowai Revenue District/ Dharmanagar, North Tripura Revenue District /Udaipur, Gomati Revenue District/ Sonamura, Sepahijala Revenue District.
35. **Sub Treasury Officer**, Bishlargarh, Kamalpur, Sabroom,.
36. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
37. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
38. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
39. Personal file of the Officers concerned.
40. ORDER FILE.

  
11.5.19  
**Registrar General**